

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1473  
TO BE ANSWERED ON 05.03.2018**

**PRIVATE DOCTORS FOR ESI HOSPITALS**

**1473. SHRI R. GOPALAKRISHNAN:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government proposes to hire doctors engaged in private practice to serve in Government-run Employees' State Insurance (ESI) Hospitals; and**  
**(b) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): Yes, Madam, under Employees' State Insurance Act, 1948, there is provision to hire doctors engaged in private practice to serve in ESI hospitals on contractual basis in various specialities and super specialities. Such doctors are engaged on various posts lying vacant and paid consolidated remuneration based on number of hours service provided by them.**

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